# NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

### In the matter of:

M/s Plethico Pharmaceuticals Ltd.

A.B. Road, Manglia, Indore, (M.P.)-453 771

1. Kamal Uday Shankar Chaudhary Resident of S.E. -104, Shastri Nagar Ghaziabad (U.P.)- 201 002.

CP 47/2017

2. Jawahar lal Arora Resident of House No.-1956, Sector-12 Sonepat- 131 001.

CP 76/2017

3. Meenakshi Ananthanarayanan Resident of Flat No B-428, Gaur Green Avenue Abhay Khand II, Indirapuram, Ghaziabad-UP- 201 010.

CP 77/2017

4. Shoba Raghavan
Resident of 7 Vijayalakshmi, Apts
28/55, Venkatratnam Nagar, Adiyar
Chennai, Tamilnadu- 600 020

CP 78/2017

5. Nil Kamal Resident of House No. 277/2, Bajaj Kutir, Near Jandi Mandir, Mashad Mohalla, Haryana Sonepat- 131 001

CP 79/2017

6. Uday Shankar Chaudhary Resident of S.E. -104, Shastri Nagar Ghaziabad (U.P.)- 201 002.

CP 80/2017

7. Satya Wati Resident of House NO. 626, Sector- 15, Sonepat- 131 001

CP 81/2017

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8. P L K Parameshwari Resident of 14-13-10 Sri Sai Sannidhi Kutumba Road Street Hanuman Peta, Vijayvada (A.P.)- 520 003

CP 82/2017

9. Sharika Nandra Resident of House No. 277/2, Bajaj Kutir, Near Jandi Mandir, Mashad Mohalla, Haryana Sonepat- 131 001

CP 83/2017

10. Visitation B. Mendes
Resident of 406, Nabgal Murti
N.M. Kale Marg,
Dadar-Mumbai-400 028

CP 84/2017

11. Kaku Motiram Raikhanghar Resident of 201, Sai Nagar Apartment, Gandhi Road Bus Stop Ulhasnagar-DT-Thane- 421 005

CP 85/2017

12. Mamatha M. Gadiyar Resident of Esha Nilaya, Shiva Nagar, Hejamady, Udupi, Karnataka-574 103

CP 86/2017

13. Uma Gautam
Resident of 15, Housing Board Colony,
Murthal Adda, Sonepat- 131 001

CP 87/2017

14. Vinay Kumar Malhotra
Resident of C-26, Sector-20, Noida,
Gautam Budh Nagar, U.P.-201 301

CP 88/2017

15. Srinivasachari Raghavan Resident of 7 Vijayalakshmi, Apts 28/55 Venkatratnam Nagar, Adyar Chennai, Tamilnadu- 600 020

CP 89/2017

16. Apil Kumar Jain Resident of 288, A First Floor, Udhyog Vihar Phase- IV, Gurgaon, Haryana- 122 016

CP 90/2017

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17. Mohandas Gadiyar Resident of Esha Nilaya, Shiva Nagar, Hejamady, Udupi, Karnataka-574 103

CP 91/2017

18. Sushil Kumar Sureka
Resident of 162 Landour Bazar, First Floor,
Above Kumar Electro Deals,
Mussoorie- 248 179

CP 92/2017

19. Tarkeshwar Prashad
Resident of 3677 P; Sector- 23/23 A
Urban Estate; Gurgaon,
Haryana- 122 017

CP 93/2017

20. Lala Tendu Acharya Resident of A-305, Gundecha Heights, LBS Marg, Kanjur Marg, Mumbai-Maharashtra- 400 078

CP 94/2017

21. Rajendra Kumar Resident of AG-1/71-A, Vikaspuri, New delhi- 110 018

CP 95/2017

22. Reena Bhagat Resident of Makatpur Near Bangla School, Dist. Giridih, Jharkhand- 815 301

CP 96/2017

23. Sharika Nandra Resident of H.No. 277/2, Bajaj Kutir, Near Jandi Mandir, Mashad Mohalla, Sonepat- 131 001

CP 97/2017

24. Shunilaji Misrimal
Resident of B-1303, Daffodil,
Whispering Meadows Compound
Model Town, Mulund West,
Mumbai- 400 080

CP 98/2017

25. Shrinivas M. Balgi Resident of 1302, Rushabh Tower, Jakeria Bunder Cross Road, Sewri West, Mumbai- 400 015

CP 99/2017

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26. Swami Vijnanannada Resident of RA 55-57, Inderpuri, New Delhi- 110 012

CP 100/2017

27. Surinder Kumar Duggal Resident of House No. 115, Sector-4, Urban Estate, Gurgaon, Haryana- 122 001

CP 101/2017

28. Sankhajit Dutta Resident of 9/2 Sarat Dutta Lane, Kadamtala, Howrah, West Bengal-711 101

CP 102/2017

29. D.S. Rajasekhara Resident of 307, Nikshepa, BSK-3 Stage, 3<sup>rd</sup> Phase, CKA, Visyapeeta Road, Bangalore-560 085

CP 103/2017

30. Ram Gopal Resident of 34, Niti Khand-3, Indrapuram, Ghaziabad(U.P.)- 201 014

CP 104/2017

31. H C Goswami Resident of Flat No. 441, Pocket-E, Mayur Vihar-II, New Delhi- 110 091

CP 105/2017

32. Surinder Kumar
Resident of House No. 31,
Old Housing Board Colony,
Sonepat-131 001

CP 106/2017

33. Awalgaonkar Milind Raghunath Resident of Flat No. 601, A Wing 10- Kasturkunj Bhonsle Nagar, ICS Colony, Pune- 411 007-Maharastra

CP 107/2017

34. C. Venkata Varada Rajan Resident of 23, 1<sup>st</sup> "A" Cross, Hanumagiri Nagara, Chikkalasandra Ward, Bangalore- 560 061

CP 108/2017

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35. Mrs. Chandra
Resident of Flat No. 205, Mahagun Morpheus
E-24, Sector-50, Noida-UP-201 301 CP 109/2017

36. Ram Chander Chavla
Resident of 290-L, Model Town,
Haryana-Sonepat-131 001

CP 110/2017

37. Ishwar Devi Resident of House No.31, Old Housing Board Colony, Sonepat- 131 001

CP 111/2017

38. Rana Ghoshal Resident of 26 L/1A, Khanpur Road, Kolkata- 700 047

CP 112/2017

39. Hanumanta Rao Memani Resident of 204, Gharonda Sargam Apts., Sitalal Mandi, Secunderabad- 560 061

CP 113/2017

40. A. Mohan Rao Resident of 111, Skanda 4<sup>th</sup>, Main 5<sup>th</sup> Cross, Vijaya Bank Lay out, Bangalore- 560 076

CP 114/2017

41. Thulasi M Rao
Resident of 111, Skanda 4<sup>th</sup>,
Main 5<sup>th</sup> Cross,
Vijaya Bank Lay out,
Bangalore- 560 076

CP 115/2017

42. Lala Tendu Acharya
Resident of A-305, Gundecha Heights,
LBS Marg, Kanjur Marg,
Mumbai-Maharashtra- 400 078

CP 116/2017

43. J. Srikantamurthy
Resident of 138, Shri Sai Nivas,
1st Main, 1st Cross, Doctor's Colony,
Konankunte-Bangalore-560 062

CP 117/2017

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44. Shunilaji Misrimal
Resident of B-1303, Daffodil,
Whispering Meadows Compound
Model Town, Mulund West
Mumbai- 400 080

CP 118/2017

45. R.N. Jamuna Resident of 1341, 8<sup>th</sup> C Cross Main, Girinagar, 2<sup>nd</sup> Phase, Bangalore- 560 085

CP 119/2017

46. Varinderjit Chandha Resident of House No. 1001, Sector- 36-C Chandigarh- 160 036

CP 120/2017

47. Neel Kamal
Resident of H.No. 277/2,
Near Jandi Mandir,
Mashad Mohalla Haryana
Sonepat- 131 001

CP 121/2017

48. M.S. Bhanumathi
Resident of 246-3, Fourth Main Road,
Chamarajpet-Bangalore-560 018

CP 122/2017

49. J.P. Ghildiyal Resident of 29/1 Dobhal wala, Dehradun, Uttarakhand- 248 001

CP 123/2017

50. Arya Raha Resident of A7 Chandraloke 178-A, S.P. Mukharaji Road, Kolkata (W.B.)-700 026

CP 124/2017

51. Amrit Devi Chhabara
Resident of C/o., Bajaj Capital Ltd.
Opp. Old Civil Hospital, Railway Road,
Sonepat- 131 001

CP 125/2017

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52. Mrs. Ravi Duggal
Resident of House No. 115,
Sector-4, Urban Estate,
Gurgaon, Haryana- 122 001

CP 126/2017

53. Prashant Berwa
Resident of C-1/1044, Madangir,
Dr. Ambedkar Nagar, Sector-04,
New Delhi- 110 062

CP 127/2017

54. R. Rakshita Resident of 307, Nikshepa, BSK-3<sup>rd</sup> Stage, 3<sup>rd</sup> Phase, CKA, Visyapeeta Road, Bangalore- 560 085

CP 128/2017

55. R Vijaylakshmi Resident of 1565, 16<sup>th</sup> Main, J P Nagar, Second Phase, Bangalore- 560 078

CP 129/2017

56. Rukmini Bai Uttarkar Resident of House No. 62, 17-Cross, 19-Main, 5-Phase, J P Nagar, Bangalore- 560 078

CP 130/2017

57. S Shankar Resident of No. 380, 16<sup>th</sup> A Manin, 36<sup>th</sup>- Cross, 4<sup>th</sup> T-Block, Jayanagar, Bangalore- 560 041

CP 131/2017

58. Kasuma K C Resident of 8, Ground Floor-2, North Blcok, Sapthagiri Nivas, 28<sup>th</sup> A Main, J P Nagar 6<sup>th</sup> Phase, Bengalore- 560 078

CP 132/2017

59. Meera Devi Resident of C-1/1044, Madangir, Sector-4, Ambedkar Nagar, New Delhi- 110 062

CP 133/2017

60. Suresh Kumar Resident of C-1/1044, Madangir, Sector-4, Ambedkar Nagar, New Delhi- 110 062

CP 134/2017

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61. Narayana Rao Uttarikar Resident of House No. 62, 17-Cross, 19-Main, 5-Phase, J P Nagar, Bangalore- 560 078 CP 135/2017 62. Malini Ramasubramanya Resident of C-102, Nagrjuna Enclave, 76/A, 14th Cross, J P Nagar, 1st Phase, Bangalore- 560 078 CP 136/2017 63. M V Satyarayana Resident of 246/3, 4th Main Road, Chamarajpet- Bangalore- 560 018 CP 137/2017 64. Gangadhara B Resident of 16, 10th Cross, Ghanan Nagar Hegana Halli Cross, Sunkada Katte, Bangalore- 560 091 CP 138/2017 65. Sunny Chawla Resident of House NO. 150, Street No. 10 Pratap Nagar, Andha Mughal, Opp., Gulabi Bagh- Delhi-110 007 CP 139/2017 U Lakshmi Bai 66. Resident of House No. 62, 17-Cross, 19-Main, 5-Phase, J P Nagar, Bangalore- 560 078 CP 140/2017 Krishnamurthy S N Resident of 890/1, 2<sup>nd</sup> Main, 10<sup>th</sup> Cross, Mysore Bank Colony, Manjunatha Temple,

68. U Srinivasa Rao Resident of House No. 62, 17-Cross, 19-Main, 5-Phase, J P Nagar, Bangalore- 560 078

Street, Bangalore- 560 078

CP 142/2017

CP 141/2017

69. Siddharth Berwa Resident of C-1/1044, Madangir, Dr. Ambedkar Nagar, Sector-04, New Delhi- 110 062

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70. S Savithri
Resident of 73 Sharada Colony,
Basaveshwar Nagar,
Bangalore-560 079

CP 144/2017

71. S Geetha
Resident of 23, 1<sup>st</sup> A Cross
Hanumagiri Nagara
Subramanyapura Post,
Bangalore- 560 061

CP 145/2017

72. Bina Mehra
Resident of 77-Narmda Apartment
Alaknanda Kalka Ji,
New Delhi- 110 019

CP 153/2017

73. Ruchi Mehra
Resident of 77-Narmda Apartment
Alaknanda Kalka Ji,
New Delhi- 110 019

CP 154/2017

74. Nidhi Gupta
Resident of 301-B, Pocket J & K
Dilshad Garden,
Delhi- 110 095

CP 155/2017

75. Abha Gupta
Resident of 301-B, Pocket J & K
Dilshad Garden,
Delhi- 110 095

CP 156/2017

76. Jyotsna Jain Resident of Plot No. 101, Supriya Society, Plot No.20, Sector-10, Dwarka, New Delhi- 110 075

CP 157/2017

77. Param Dev Singh
Resident of House No. 125, Gali-6-C,
MoreBand Extn Badarpur,
New Delhi- 110 044

CP 158/2017

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78. Vatsal Gupta
Resident of 301-B, Pocket J & K
Dilshad Garden,
Delhi- 110 095

CP 159/2017

79. Kamlesh Kumari Resident of House No. 125, Gali-6-C, MoreBand Extn Badarpur, New Delhi- 110 044

CP 160/2017

80. Hemant Kumar Jain Resident of Plot No. 101, Supriya Society, Plot No.20, Sector-10, Dwarka, New Delhi- 110 075

CP 161/2017

81. Anshu Goyal Resident of 2<sup>nd</sup> Floor, Front Side Flat, A-385, Gali No.1, Ganesh Nagar-2<sup>nd</sup>, Shakarpur, Delhi-110 092

CP 162/2017

82. Mira Gupta
Resident of ED-71-C, DDA Flats,
Madhuban Chowk,
Pitampura,
Delhi- 110 034

CP 163/2017

83. Vijay Kumar Gupta Resident of 301-B, Pocket J & K Dilshad Garden, Delhi- 110 095

CP 164/2017

84. Shyam Nath Mehra
Resident of 77-Narmda Apartment
Alaknanda Kalka Ji,
New Delhi- 110 019

CP 165/2017

85. Santosh Aggarwal
Resident of Flat No. 2367, Pocket-2,
Sector-D, Vasant Kunj
New Delhi- 110 070

CP 166/2017

86. Shalini Mehra
Resident of 77-Narmda Apartment
Alaknanda Kalka Ji,
New Delhi- 110 019

CP 167/2017

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87. Reetika Aggarwal Resident of Flat No. 2367, Pocket-2, Sector-D, Vasant Kunj New Delhi- 110 070

CP 168/2017

88. Rakesh Kumar Goyal Resident of 2<sup>nd</sup> Floor, Front Side Flat, A-385, Gali No.1, Ganesh Nagar-2<sup>nd</sup>, Shakarpur, Delhi-110 092

CP 169/2017

89. Ramesh Chandra Gupta
Resident of ED-71-C, DDA Flats,
Madhuban Chowk,
Pitampura,
Delhi- 110 034

CP 170/2017

90. Manmohan Singh Kwatra Resident of No. 5-B, Navyug Adarsh Apts., F-Block, Vikaspuri, New Delhi-110 018

CP 171/2017 [Petitioners]

#### **VERSUS**

M/s Plethico Pharmaceuticals Ltd.

A.B. Road, Manglia, Indore, (M.P.)-453 771

[Respondent]

Order delivered on 17<sup>th</sup> January, 2018

CORAM: Hon'ble Mr. Bikki Raveendra Babu, Member Judicial Hon'ble Ms. Manorama Kumari, Member Judicial

#### Appearance:

For the petitioners:

Learned Advocate Mr. Jayesh Buch.

For the respondent

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## **COMMON ORDER**

[Per: Hon'ble Mr. Bikki Raveendra Babu, Member Judicial]

- The petitioners in this batch petitions have deposited their hard earned money with Plethico Pharmaceuticals Ltd. in fixed deposits prior to 01.04.2014. Petitioners came forward before this Tribunal with a request for direction to Plethico Pharmaceuticals Ltd. to refund their fixed deposit amounts with interest as agreed under Section 73 (4) of the Companies Act, 2013.
- It is the contention of the petitioners in all these petitions that inspite of the maturity period is over, fixed deposit amounts have not been returned to them by the company. Further, it is the case of the petitioners that inspite of the orders of Hon'ble Company Law Board, Mumbai and the dismissal of petition filed by the company for extension of time by National Company Law Tribunal, Ahmedabad bench, the company did not choose to make any payments. Learned counsel appearing for the petitioners contended that inspite of service of notice, none choose to appear for the company. Petitioners brought to the notice of this Tribunal the following facts that are germane for disposal of this batch petitions: -
- 3. Citibank N.A. London Branch, a US National banking corporation incorporated under the laws of the New York and acting through its London Branch having its principal office in London through its authorised signatory filed winding up petition vide Company Petition No. 35 of 2013 before Hon'ble High Court of Madhya Pradesh, Indore Bench against Plethico Pharmaceuticals Ltd. Hon'ble High Court of Madhya Pradesh, Indore Bench admitted the said winding up petition on 01.10.2014. Hon'ble High Court of Madhya Pradesh, Indore Bench in

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the said winding up petition and appointed provisional liquidator vide order dated 07.04.2015.

- Plethico Pharmaceuticals Ltd. approached State Government of Madhya Pradesh seeking relief under section 3 of the Madhya Pradesh Sahayta Upkarm Adhiniyam 1978 and the State Government of Madhya Pradesh accordingly granted relief to the company vide notification dated 16.06.2015. Basing on the said notification, the company filed application IA No. 4759 of 2015 under section 3 of the aforesaid Act for staying the said winding up proceedings. Hon'ble High Court of Madhya Pradesh vide order dated 15.05.2015 stayed the winding up proceedings till 16.06.2016. While granting stay Hon'ble High Court of Madhya Pradesh observed that the order will not affect the order already passed on 07.04.2015.
- 5. The company again approached State Government and sought further extension under the aforesaid Relief Act. State Government was pleased to grant relief vide notification 19.09.2016 for one year subject to certain terms and conditions mentioned in the notification dated 19.09.2016. Petitioner company instead of complying with the conditions challenged the notification before Hon'ble High Court of Madhya Pradesh at Jabalpur vide Writ Petition No. 21400 of 2016. In the said writ petition No. 21400 of 2016, Hon'ble High Court of Madhya Pradesh at Jabalpur vide order dated 06.01.2017 directed that no coercive action shall be taken against the company pursuant to the notification dated 19.09.2016. Said petition was listed before the Hon'ble High Court of Madhya Pradesh at Jabalpur on 08.11.2017 and the same was taken up for hearing on 27.11.2017.

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- 6. Winding up petition No. 35 of 2013 is pending before Hon'ble High Court of Madhya Pradesh, Indore Bench.
- The company as well as depositors approached Hon'ble Company Law Board, Mumbai Bench in the year 2014-15. Hon'ble Company Law Board, Mumbai vide order dated 11.09.2014 directed the Company to repay the amount to deposit holders but the company did not honour the order of Hon'ble Company Law Board, Mumbai Bench.
- 8. Plethico Pharmaceuticals Ltd. filed CP No. 4 of 2016 under Section 74 (2) of the Companies Act, 2013 seeking extension of time for repayment of deposit holders. Said petition was disposed by NCLT, Ahmedabad bench on 02.01.2017 dismissing the same. This Tribunal refused to extend time to the company to make payment to the deposit holders.
- 9. From the aforesaid material placed on record it is more than clear that the petitioners are entitled for their deposit amounts with interest as per the agreed rates.
- 10. Winding up petition No. 35 of 2013 is pending before Hon'ble High Court of Madhya Pradesh, Indore Bench wherein provisional liquidator has already been appointed. It appears from the material placed before this Tribunal that, at present there is no stay on the winding up proceedings.
- 11. Material on record also show that Writ Petition No. 21400 also is pending before Hon'ble High Court of Madhya Pradesh, Indore Bench wherein direction was given not to take any coercive steps against the company and it appears that the said order is in force and the writ petition is pending.

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- 12. Winding up petition is filed under section 73 (4) of the Companies Act, 2013 for direction to the company for repayment to the deposit holders.
- 13. Section 446 of the Companies Act, 1956 says that no legal proceedings shall be commenced after winding up order has been made or Official Liquidator is appointed as provisional liquidator, except by leave of the Court. In the case on hand, winding up petition No. 35 of 2013 filed under the provisions of the Companies Act, 1956 is pending before the Hon'ble High Court of Madhya Pradesh by the date of filing of this petition under section 73 (4) of the Companies Act, 2013.
- 14. It is a fact that, petitioners did not obtain leave of court at the time of filing this petition or during the pendency of this proceedings. In view of the pendency of winding up petition No. 35 of 2013 and in view of Section 446 (1) of the Companies Act, 1956, proceedings filed by the deposit holders cannot be proceeded with at the instance of deposit holders against Plethico Pharmaceuticals Ltd.
- 15. Moreover, there is an order by the Hon'ble High Court of Madhya Pradesh in writ petition No. 21400 of 2016 that no coercive action shall be taken against Plethico Pharmaceuticals Ltd.
- 16. In fact, the petitioners are entitled for their deposit amount with unpaid interest at the agreed rates and the company has to make payment of such amount on par along with other creditors and other liabilities.
- 17. In view of the appointment of Liquidator in winding up petition No. 35 of 2013 and pendency writ petition No. 21400 of 2016, petitioners are at liberty to approach the Hon'ble High Court of Madhya Pradesh in the

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winding up petition No. 35 of 2013 for refund of their deposit amount. These petitions are disposed of accordingly.

Ms. Manorama Kumari, Member Judicial

Bikki Raveendra Babu Member Judicial

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